GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 5206 TO BE ANSWERED ON 27TH MARCH, 2018

RATION CARDS FOR BPL FAMILIES IN JHARKHAND

5206. SHRI LAXMAN GILUWA: SHRI RAM TAHAL CHOUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the families living Below Poverty Line (BPL) are not getting ration cards in Jharkhand;
- (b) if so, the reasons therefor;
- (c) the efforts made by the Government to provide ration cards to the said families at the earliest; and
- (d) the outcome thereof?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a) to (d): The Government of Jharkhand has informed that a 80.16 % of the population of the State has been covered under National Food Security Act, [NFSA] 2013 for the purpose of distribution of subsidised foodgrains. All the Antyodaya families and BPL families of the State have been covered under NFSA.

Government of Jharkhand has further informed that in order to cover the poorest and weakest section of the society, Panchayat level camps have been organized at every District of State and since December, 2017 and a total of 16134 ration cards have been provided to such families.
